

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (1) /2022/ 56030-56067 Dated, Delhi the 25 JUL 2022

Sub:- Appointment/Promotion to Delhi Higher Judicial Service  
Copy forwarded alongwith its enclosure for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

25 JUL 2022

( Mukesh Kumar Gupta )

Additional District & Sessions Judge/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Session Judge(HQs):Delhi

**MOST IMMEDIATE**

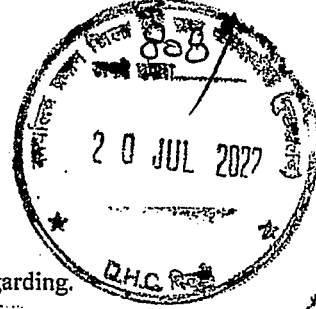
No. 3945/G-1/Gaz./DHC/2022  
Dated: 19, July, 2022

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Principal District & Sessions Judge (Hqs.),  
Tis Hazari Courts Complex,  
Delhi-110054.



Sub: Appointment/Promotion to Delhi Higher Judicial Service- regarding.

Sir,

I am directed to forward herewith a copy of Notification No. F.6/18/2020-Judl./Suptlaw/1213-1219 dated 19.07.2022, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officers concerned and obtain and send their joining reports to this Court.

I am also to request you to obtain the undertaking in the enclosed format from Ms. Shilpi Jain, who has been appointed/promoted on ad hoc basis and send the same to this Court.

Yours sincerely

Encl: (1) Notification dated 19.07.2022  
(2) Format of Undertaking

*Ravinder Dudeja*  
(Ravinder Dudeja)  
Registrar General

3946-57  
Endt. No. \_\_\_\_\_ / G-1/Gaz./DHC/2022

Dated: 19/07/22.

Copy for information to:-

- 1) The Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
- 2) The Principal District & Sessions Judge, South, Saket Courts, New Delhi.
- 3) The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
- 4) The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
- 5) The Principal District & Sessions Judge, North-West, Rohini Courts, Delhi.
- 6) The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
- 7) The Principal District & Sessions Judge, South East, Saket Courts, New Delhi.
- 8) The Principal District & Sessions Judge, North, Rohini Courts, Delhi
- 9) The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
- 10) The Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi.
- 11) The Principal District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- 12) The Chairperson, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, Delhi.

*Judl. Sr.*

*J. DSSJ (Hqs.)*  
*20/07/22*

*Ravinder Dudeja*  
Registrar General

To be published in Delhi Gazette Part IV Extra- ordinary)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)  
8<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI -110002

No.F.6/18/2020-Judl./Suptlaw/ 1213 -1219


Dated 19.07.2022

NOTIFICATION

No.F.6/18/2020-Judl./Suptlaw/ 1213 -1219 :- The Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi is pleased to appoint/promote the following officers:-

- (1) For the appointment of Mr. Gagandeep Jindal (presently appointed on ad-hoc basis in DHJS) on regular basis against the regular vacancy which arose on 01.07.2022 under Rule 7(1)(a) of Delhi Higher Judicial Service Rules, 1970 and to place him on probation in the Delhi Higher Judicial Service for a period of two years from the date he joins the regular post in DHJS.
- (2) For the appointment of Ms. Shilpi Jain, Officer of Delhi Judicial service, to Delhi Higher Judicial Service on ad-hoc basis against one post of Fast Track Special Courts arising consequent upon the aforesaid Officer vacating the post of Fast Track Special Courts, subject to her furnishing requisite undertaking to the High Court of Delhi, from the date she assumes charge. The promotion on ad-hoc basis shall not confer any right of absorption or seniority on Ms. Shilpi Jain in the cadre of Delhi Higher Judicial Service and in case of discontinuation of such Fast Track Special Courts, the officer shall revert back to her substantive Cadre of Delhi Judicial Service.

By order and in the name of the  
Lt. Governor of National Capital Territory of Delhi,


  
(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)

No.F.6/18/2020-Judl./Suptlaw/ 1213 -1219

Dated 19.07.2022

Copy to:

1. The Secretary to the Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Officiating Registrar General, High Court of Delhi, New Delhi.
4. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
6. Officer Concerned (through the Registrar General, Delhi High Court).
7. The PAO-VI, Tis Hazari, Delhi.

  
(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & L.A.)